

possible and preferably in the resumed 16th Session. The majority of the Delegates supported the Indian suggestion and said that the question be considered in the resumed 16th Session or in an emergency session of the General Assembly.

Situation in Laos

- *1136. {
 Shri P. K. Deo:
 Shri D. C. Sharma:
 Shri Y. N. Singha:
 Shri Hari Vishnu Kamath:
 Shri Rameshwar Tantia:

Will the **Prime Minister** be pleased to state:

(a) whether his attention has been drawn to the deteriorating situation in Laos following the fall of Nam Tha to the Communist forces;

(b) whether India in her capacity as the Chairman of the International Control Commission for Laos has received any suggestion to intervene and freeze the situation by an on the spot inquiry into the circumstances that led to the resumption of the civil war from any quarters; and

(c) if so, the reaction thereao?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The Government has seen press reports of the fall of Nam Tha to the Xieng Khouang Forces.

(b) and (c). India as Chairman of the International Control Commission for Laos has been in communication with the Powers concerned principally the Co-Chairman of the Geneva Conference with a view to strengthening the cease-fire in Laos.

Printing Press for Parliament

*1137. **Shri Hari Vishnu Kamath:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the provision of a separate printing press for Parliament is under consideration of Government;

(b) if so, at what stage the matter has reached; and

(c) if not the reasons therefor?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) Yes.

(b) Details of the project are being worked out.

(c) Does not arise.

Relief to Registered Unemployed

*1138. **Shrimati Savitri Nigam:** Will the Minister of Labour and Employment be pleased to state whether a scheme is under consideration to provide some interim relief to the unemployed persons who have not been provided employment by the employment exchanges in spite of the fact that they have been registered for more than a year?

The Minister of Planning and Labour and Employment (Shri Nanda): No.

Hostile Nagas

- *1139. {
 Shri Ram Sewak Yadav:
 Shri P. C. Borooah:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Shri A. Z. Phizo has recently sent two cables to the Chief Executive Councillor and Chairman of the Interim Body of Nagaland requesting the Nagaland authorities to grant pardon to the underground Nagas; and

(b) if so, what is Government's response thereto?

The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir): (a) A cable from Phizo

from London, dated 2nd May, 1962, was received by Shri T. N. Angami, Chairman, Interim Body, Shri Shilu Ao, Chief Executive Councillor and Shri Jasokie, Executive Councillor. The cable was written in the Angami dialect in Roman script. There was nothing in the cable regarding grant of pardon to the underground Nagas.

(b) Does not arise.

Wage Structure in Public and Private Sectors

*1140. { Dr. L. M. Singhvi;
Shri Rameshwar Tantia:

Will the Minister of Commerce and Industry be pleased to state:

(a) how the wage structure in the public sector compares with the wage structure in the private sector; and

(b) whether it is proposed to introduce any changes in the structure and the actuals of wages in the public sector?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) and (b). A general comparison of wage structures in public and private sectors has not, so far, been made nor is it practicable to do so.

Government have no intention, at present, to introduce any changes in the wage structure of Government undertakings except to the extent indicated or necessitated by awards of Industrial Tribunals or Wage Boards appointed in any particular industry common to public and private sector units, as for example, coal.

Shortage of Penicillin in Bombay

*1141. { Shri Kajrolkar;
Shri V. B. Gandhi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that there is a serious shortage of supply of penicillin to the registered insurance practitioners in Bombay at present under the Employees State Insurance Corporation;

(b) if so, the causes of such shortage;

(c) whether it is a fact that there had been similar shortage in the past; and

(d) if so, how often?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b). During the five days from the 1st to 5th May, 1962 there was a shortage in the supply of penicillin procaine in only one particular type of vials, viz., 4 lac unit vials, to the approved chemists and diagnostic centres in Bombay under the Employees' State Insurance Scheme. It was due to some delay in the receipt of overprinted labels, even though the batches have been passed by the Quality Control Section.

(c) No, Sir.

(d) Does not arise.

Death of an Indian Diplomat in Vienna

*1142. { Shri H. N. Mukerjee;
Shri Prabhat Kar;
Shri Indrajit Gupta;
Shri S. N. Dwivedy;
Shri Hem Barua;
Shri Hari Vishnu Kamath:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to the report in the British